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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/61/2016

NAME OF THE APPLICANT (S) : ANIL KUMAR PODDAR

NAME OF THE RESPONDENT(S) : PYRAMID SAIMRA THEATRE LTD

UNDER SECTION : 196

Sl.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsels for both the parties are called but absent. The Registry is directed to serve notice on the petitioner for appearance. put up on 11-01-2017 @ 10-30 A.M.

CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)